COURT NO. 32

THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
1	CRLRC/1498/2015 IA 1/2015(CRLRCMP 2369/2015) Stay Petition IA 1/2019 Extension Petition IA 2/2019 Extension Petition IA 1/2020 Extension Petition	SYED ABDUL SATTAR NELLORE AND ANR. Vs STATE OF AP. REP PP.	SIVA PRASAD YADAVALLI	PUBLIC PROSECUTOR (AP) P VAMSHEEDHAR REDDY T D PHANI KUMAR Trial Court Record NOT Received	SPS NELLORE
FOR ORDERS					
2	CRLRC/1214/2015 (CRLA/70/2014)	S. BASHEER AHMED KURNOOL Vs P.P. HYD	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP) Trial Court Record Received	GUNTUR
INTERLOCUTORY					
3.1 along with 3					
3	CRLRC/889/2015 (CC/34/2009) IA 1/2015(CRLRCMP 1447/2015) Stay Petition	VUTUKURI SIVA LINGESWARA RAO GUNTUR DT. Vs BOLISETTY VENKATESWARLU GUNTUR & ANR REP PP.	N SUBBA RAO	PUBLIC PROSECUTOR (AP) SATYANARAYANA NIMMALA Trial Court Record NOT Received	GUNTUR
3.1	CRLRC/335/2015 (CC/9/2009) IA 1/2015(CRLRCMP 523/2015) Stay Petition	KOTHA KASI VISWANADHAM GUNTUR DIST. Vs BOLISETTY VENKATESWARLU GUNRU DIST. & ANOTHER	N SUBBA RAO	PUBLIC PROSECUTOR (AP) G L V RAMANA MURTHY	GUNTUR
FOR FURTHER HEARING					
4	CRLRC/1419/2015 (CC/18/2013)	MEESALA VENKATA RAMA RAO VISAKAPATNAM. Vs STATE OF AP. REP PP AND ANR.	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) K GANI REDDY Trial Court Record Received	VIZIANAGARAM
FINAL HEARING					
5	CRLRC/910/2015 (CRLA/443/2014) IA 2/2015(CRLRCMP 26486/2015) Extension Petition	MAHANKALI MALLIKHARJUNA RAO GUNTUR DIST. Vs P.P. HYD	PEDDI VIJAYBHASKAR LEGAL AID	PUBLIC PROSECUTOR (TG) Legal Aid Proceedings put up in Bundle. Trial Court Record NOT Received	GUNTUR
6	CRLRC/1542/2015 (CC/61/2011)	DUDALA SRINIVASA RAO Vs POLISETTI MALLESWARA RAO & ANOTHER	D V CHALAPATHI RAO	PUBLIC PROSECUTOR (AP) Trial Court Record Received	EAST GODAVARI
7	CRLRC/1548/2015 (CRL.MP/183/2011)	BADANAPURI PULLAIAH Vs STATE OF A.P.	P NARASIMHULU	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	SPS NELLORE
8	CRLRC/1552/2015 (SC/24/2009)	JELLA KRISHNA MURTHY SRIKAKULAM DT. Vs STATE OF AP.REP PP.	A RAVI SHANKAR	PUBLIC PROSECUTOR (AP) Trial Court Record Received	SRIKAKULAM

9	CRLRC/1668/2015 (CC/364/2014)	MR.NAIDU SWAMY GUNTUR DT. Vs STATE OF AP. REP PP & ANR.	LEELA PRASAD MALLELA	PUBLIC PROSECUTOR (AP) Proof of Service NOT filed. Trial Court Record NOT Received	GUNTUR
10	CRLRC/1676/2015 (CC/1217/2008)	LINGAMANENI VENKAT RAO KRISHNA DT. Vs DURGA RAO VIJAYAWADA & ANR REP PP.	M V RAJA RAAM	PUBLIC PROSECUTOR (AP) Proof of Service filed and put up in bundle. Trial Court Record Received	KRISHNA
11	CRLRC/1679/2015 (CC/132/2010)	PENKEY RINIVAS E.G.DT. Vs STATE OF AP. REP PP.	B S S PRASAD	PUBLIC PROSECUTOR (AP) Trial Court Record Received	EAST GODAVARI
12	CRLRC/1799/2015 (CRLA/328/2012)	GOLLA VANESH W.G.DIST. Vs P.P. HYD	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) Trial Court Record Received	WEST GODAVARI
13	CRLRC/1856/2015 (CC/237/2012)	D.V.VIJAYANANDA REDDY KAKINADA E.G.DT. Vs STATE OF AP. REP PP.	N SIVA REDDY	PUBLIC PROSECUTOR (AP) Trial Court Record Received	EAST GODAVARI
14	CRLRC/1976/2017 (CC/727/2012)	G.RAMUDU KURNOOL DT. Vs P.NARASIMHA RAO KURNOOL & ANR REP PP.	G SRAVAN KUMAR	V NITESH PUBLIC PROSECUTOR Trial Court Record NOT received	KURNOOL
15	CRLRC/2674/2017 (DVC/26/2015)	M.VENKATA SUBBAIAH KURNOOL DT & 3 OTRS. Vs THE STATE OF AP. REP PP AND ANR.	GANDURI NAGESWARA RAO	PUBLIC PROSECUTOR (AP) SYED AHMED ALI TRIAL COURT RECORD RECEIVED	KURNOOL